

ITEM NO.47

COURT NO.4

SECTION II-B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL)Diary No(s).16787/2024

(Arising out of impugned final judgment and order dated 10-04-2024 in CRLA No.880/2022 passed by the High Court of Orissa at Cuttack)

MOHAMMED MOQUIM

Petitioner(s)

VERSUS

STATE OF ODISHA

Respondent(s)

(FOR ADMISSION and I.R. and IA No.89807/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.89806/2024-EXEMPTION FROM SURRENDERING WITHIN TIME and IA No.89809/2024-PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 23-04-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE DIPANKAR DATTA

For Petitioner(s) Mr. Mukul Rohtagi, Sr. Adv.
Dr. S. Muralidhar, Sr. Adv.
Mr. Pitambar Acharya, Sr. Adv.
Ms. Mithu Jain, AOR
Mr. Sanchit Garga, Adv.
Mr. Keshav, Adv.
Ms. Shailja Singh, Adv.

For Respondent(s) Mr. Basant R, Sr. Adv.
Mr. Prakash Ranjan Nayak, AOR
Mr. Kavinesh RM, Adv.
Mr. Raunak Arora, Adv.
Mr. Animesh Dubey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Issue notice, returnable on 26.07.2024.
2. Mr. Prakash Ranjan Nayak, learned counsel, who appears on caveat on behalf of the respondent-State, accepts and waives service of formal notice upon the said respondent.
3. Original records be summoned.
4. Having heard learned Senior Counsel for the parties and

taking into consideration all the attending circumstances, the sentence imposed upon the petitioner is ordered to be suspended, and he shall remain on bail during the pendency of these proceedings subject to his furnishing bail bonds to the satisfaction of the Trial Court.

5. The amount of fine imposed by the Trial Court and confirmed by the High Court be deposited with the Trial Court within one week.

6. IA No.89806/2024 (the application for exemption from surrendering within time) stands disposed of accordingly.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI T.C.)
COURT MASTER (NSH)